COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 290 OF 2015 & IA NOS. 11 OF 2016 &</u> <u>470 OF 2015 AND APPEAL NO. 297 OF 2015 &</u> <u>IA NO. 12 OF 2016</u>

Dated : 5th December, 2017

In the matter of:

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

<u>APPEAL NO. 290 OF 2015 &</u> IA NOS. 11 OF 2016 & 470 OF 2015

BSES Yamuna Power Ltd. Appellant(s) Vs. Delhi Electricity Regulatory Commission Respondent(s) Counsel for the Appellant (s) : Mr. Buddy A Ranganadhan Mr. Hasan Murtaza Mr. Varaa Masood Counsel for the Respondent(s) Mr. Manoj Kumar Sharma : Mr. Pradeep Misra for R-1 APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016 In the matter of: BSES Rajdhani Power Ltd. Appellant(s) Vs.

Counsel for the Appellant (s)	:	Mr. Buddy A Ranganadhan Mr. Pranav Vyas Ms. Bhargavi Manan Mr. Ashawarya Modi
Counsel for the Respondent(s)	:	Mr. Manoj Kumar Sharma Mr. Pradeep Misra for R-1

Delhi Electricity Regulatory Commission

<u>ORDER</u>

Respondent(s)

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The learned counsel, Mr. Buddy A. Ranganadhan, appearing for the Appellant in both the matters, submitted that he does not want to file rejoinder to the reply filed by Mr. A.K. Dutta, the Consumer. He requested that four week's time may kindly be granted to file his written submissions in these matters after duly serving copy to the other side.

The submission made by the learned counsel, Mr. Buddy A. Ranganadhan, appearing for the Appellant in both the cases, as stated above, place on record.

The learned counsel appearing for the Appellant is permitted to file his written submissions within four weeks' from today, as requested, after duly serving copy on the other sides.

The learned counsel appearing for the opposite sides are also permitted to file their respective written submissions within four weeks' from today, if they so advised or need arise after serving copy on the other sides.

Re-list these matters on 01.02.2018, as agreed by both the parties.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

mk/vt